

**IN THE INCOME TAX APPELLATE TRIBUNAL DELHI
(DELHI BENCH 'D' : NEW DELHI)**

**BEFORE SH. G.S.PANNU, HON'BLE VICE PRESIDENT
AND
SH. ANUBHAV SHARMA, JUDICIAL MEMBER**

**ITA No. 216/Del/2016, A.Y. 2012-13
ITA No. 559/Del/2017, A.Y. 2013-14
ITA No. 4838/Del/2017, A.Y. 2014-15
ITA No. 7724/Del/2018, A.Y. 2015-16
ITA No. 6040/Del/2019, A.Y. 2016-17**

Sabre GLBL Inc. Mr. Tarandeep Singh, Adv. C/o. MS Associates, F-99, Lajpat Nagar-II, New Delhi PAN : AAAC7216Q	Vs.	Asstt. Commissioner of Income Tax, Circle-3(1)(2), International Tax New Delhi
(APPELLANT)		(RESPONDENT)

**ITA No. 6731/Del/2015
(Assessment Year : 2012-13)**

Deputy Commissioner of Income Tax, International Taxation, New Delhi	Vs.	Sabre GLBL Inc. Mr. Tarandeep Singh, Adv. C/o. MS Associates, F-99, Lajpat Nagar-II, New Delhi-110024 PAN : AAAC7216Q
(APPELLANT)		(RESPONDENT)

Assessee by	Sh. Tarandeep Singh, Adv.
Revenue by	Sh. Vizay B. Vasanta, CIT-DR

Date of hearing:	10.11.2023
Date of Pronouncement:	09.02.2024

CORRIGENDUM

While deciding the above group cases of the assessee and the appeal of the Revenue today, the appeal of the assessee in ITA No.157/Del/2021 for AY 2017-18 did not inadvertently find mention in the cause title of the order although this appeal was heard and issue raised is same were decided along with the above appeals. The decision rendered in the above appeals was applicable *pari materia* to this appeal also. Therefore, this corrigendum is being issued to amend the title of the order and to include ITA No.157/Del/2021 also. The amended title would now read as follows:-

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(DELHI BENCH 'D' : NEW DELHI)**

**BEFORE SH. G.S.PANNU, HON'BLE VICE PRESIDENT
AND
SH. ANUBHAV SHARMA, JUDICIAL MEMBER**

**ITA No. 216/Del/2016, A.Y. 2012-13
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ITA No. 7724/Del/2018, A.Y. 2015-16
ITA No. 6040/Del/2019, A.Y. 2016-17
ITA No.157/Del/2021, A.Y. 2017-18**

Sabre GBLB Inc. Mr. Tarandeep Singh, Adv. C/o. MS Associates, F-99, Lajpat Nagar-II, New Delhi PAN : AA ACT7216Q (APPELLANT)	Vs.	Asstt. Commissioner of Income Tax, Circle-3(1)(2), International Tax New Delhi (RESPONDENT)
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ITA No. 6731/Del/2015
(Assessment Year : 2012-13)

Deputy Commissioner of Income Tax, International Taxation, New Delhi	Vs.	Sabre GLBL Inc. Mr. Tarandeep Singh, Adv. C/o. MS Associates, F-99, Lajpat Nagar-II, New Delhi-110024 PAN : AA ACT7216Q
(APPELLANT)		(RESPONDENT)

Assessee by	Sh. Tarandeep Singh, Adv.
Revenue by	Sh. Vizay B. Vasanta, CIT-DR

Date of hearing:	10.11.2023
Date of Pronouncement:	09.02.2024

Sd/-

(G.S.PANNU)
VICE PRESIDENT
09.02.2024

Sd/-

(ANUBHAV SHARMA)
JUDICIAL MEMBER
09.02.2024

dk

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(Appeals)
5. DR: ITAT

AR, ITAT
New Delhi